

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 152/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Bajaj Finance Ltd. V/s Muka Exim Pvt. Ltd.

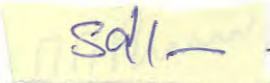
SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)&(2),439

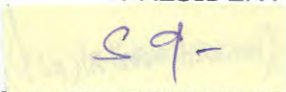
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Learned counsel for the petitioner undertakes to file the paper books along with the compliance affidavit in terms of the rules known as Companies (Transfer of pending proceedings) Rules, 2016 notified on 07.12.2016 within three weeks. The advance notices on the respondents shall also be served.

List on 20.04.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)